

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA-2601/2019

**New Delhi, this the 04<sup>th</sup> day of September, 2019**

**Hon'ble Sh. S.N. Terdal, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Pushpa,  
w/o Mahesh Kumar  
D/o Bhaga Ram,  
Aged about 29 years, R/o H.NO. 940/12  
Gali No. 15, Raj Nagar-II, Palam Colony, New Delhi-77  
Group-B, Sub-Appointment ... Applicant

(through Sh. Ranjit Sharma)

## Versus

1. Delhi Subordinate Services Selection Board,  
Through its Secretary  
At FC-18, Industrial Area,  
Karkardooma, Delhi-92.
2. South Delhi Municipal Corporation  
Through its Commissioner  
At S.P. Mukherjee Civic Centre  
J.L.N. Marg, New Delhi-2.
3. North Delhi Municipal Corporation  
Through its Commissioner at  
S.P. Mukherjee Civic Centre  
J.L.N. Marg, New Delhi-2.
4. East Delhi Municipal Corporation  
Through its Commissioner  
At Udyog Sadan,  
Patparganj, Delhi-92. ... Respondents  
(through Ms. Esha Mazumdar)

**ORDER(ORAL)****Hon'ble Sh. S.N. Terdal, Member (J)**

Heard.

2. The relief prayed in the OA is as follows:-

“(i) direct the respondents to allow the applicant to take the selection test for appointment to the post of Section Officer (post-code 28/2012) in pursuance of adv. No. 02/2012 in MCD by allowing her to submit her details on-line in pursuance of communication dt. 29-7-2019 (Annexure A3 supra);

AND/OR

(ii) pass such other order/s as may be deemed fit & proper”

3. In view of the order produced by learned counsel for the respondents today, wherein it is stated that the OARS portal has been re-opened w.e.f. 06.09.2019 to 12.09.2019, the relief prayed for by the applicant in the OA has been granted.

4. In view of the same, the OA is disposed of. No order as to costs.

**(A.K. Bishnoi)  
Member(A)**

**(S.N. Terdal)  
Member(J)**

/ns/